

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 9105/2013

MRITUNJAY SHARMA

Appellant(s)

VERSUS

C.I.T AGRA

Respondent(s)

Date : 30/10/2015 This appeal was called on for hearing today.

For Appellant(s)

Ms. Aparna Jha, Adv.
Mr. Siddhartha Arya, Adv.

For Respondent(s)

Mrs. Anil Katiyar, Adv.
Mr. Pravesh Thakur, Adv.UPON hearing the counsel the Court made the following
O R D E R

Appellant shall pay the deficit Court fee as a last chance
within a period of four weeks.
List again on 19th January, 2016.

(M V RAMESH)
Registrar

LR

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.10.31
11:45:57 SCT
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